

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5627/2008

JAI PRAKASH GUPTA (D) THR.LRS.

Petitioner(s)

VERSUS

RIYAZ AHAMAD & ANR.

Respondent(s)

Date: 31/07/2008 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Mona Rajvanshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

Petitioner has to disclose the outcome of dasti service before
12.8.2008. List the matter on 12.8.2008.

(S.G.SHAH)

Registrar